COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 65 OF 2017 & IA No. 894 of 2017

Dated: 26th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Green Energy Association ... Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Ors... Respondent(s)

Counsel for the Appellant(s) : Mr. Saransh Shaw

Ms. Aradhna Tandon

Counsel for the Respondent(s) : Mr. C.K. Rai

Mr. Umesh Prasad Mr. Mohit Rai for R-1

Mr. Pradeep Misra

Mr. Manoj Kr. Sharma a/w

Mr. Arvind Banerjee (Rep.) for R-2

Ms. Divya Chaturvedi Mr. Prateek Gupta for R-4

<u>ORDER</u>

Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 10.11.2017 after serving copy on the other side.

List the matter on <u>11.01.2018</u>.

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson